

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 65/9/HDB/2021
NAME OF THE COMPANY	Neoaska Pharma Pvt Ltd
NAME OF THE PETITIONER(S)	Weld-Tech Engineers (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Neoaska Pharma Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Operational Creditor is appeared via video conference.
Counsel for Operational Creditor is directed to issue notice to Corporate Debtor and file proof of service.

List the matter on 23.03.2021.


MEMBER (T)


MEMBER(J)

Syamala